with the provisions of the Cinematograph Act, 1952. This Act does not permit certification of a film which against decency. Furthermore, showing of a blue film is an offence punishable under Section 292 of the Indian Penal Code.

(b) Does not arise.

गया काटन एण्ड जूट मिल्स का बन्द किया जाना

4160. श्री एस. पी. वर्मा : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के गया जिले में गया काटन एण्ड जूट मिल्स एकमात्र मिल थी और वह गत 5-6 वर्षों से बन्द पड़ी है ;

(ख) इसके बन्द किये जाने के परिणाम-स्वरूप चार या पाच हजार कर्मचारी बेरोजगार हो गये हैं ;

(ग) क्या सरकार का विचार उक्त मिल को अपने अधिकार मे लेकर चलाने का है; और यदि हां, तो ऐसा कब तक किया जायेगा; और

(घ) यदि उपरोक्त भाग (ग) का उत्तर नकारात्मक हो , तो इसके क्या कारण है ?

विदेश व्यापार मन्त्रालय में उप मंत्री (श्री ए. सी. जार्ज) : (क) से (घ). गया काटन मिल्स लि. को दिसम्बर, 1965 मे बन्द कर दिया, जिसके परिणाम स्वरूप लगभग 1165 कर्मचारी बेरोजगार हो गए । 1967 में कलकत्ता उच्च न्यायालय द्वारा मिल को बन्द करने का आदेश दिया गया और वह परिसमापन के अन्तर्गत है । इसके अलावा, इसे समाप्त करने योग्य समझा गया और इसका पंजीयन प्रमाण-पत्र जनवरी, 1968 में रद्द कर दिया गया । जहां तक संभव होता है, परिसमापन के अन्तर्गत अथवा समाप्त करने योग्य समझी गई मिलें, उद्योग (विकास तथा विनियमन) अधिनियम के अन्तर्गत अधिकार में नहीं ली जाती ।

Further Reorganisation of Assam

4161. SHRI P. GANGADEB : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the events in Bangla Desh have induced fresh thinking in the Union Government about further reorganisation of Assam in the interest of the security and economic development in the eastern region ; and

(b) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). The reorganisation of the North-eastern region has been under consideration for some time keeping in view the need for a co-ordinated approach to the problems of development and security of the region. The events in Bangla Desh have only underlined the importance of this approach.

Complaints against Private Units in Imports Field

4162. SHRI N. E. HORO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of the private units upon which some restrictions have been imposed in India in the field of imports ;

(b) whether Government have recieved some complaints regarding their activities in this field ; and

(c) if so, the nature of complaints ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (c). The information is being collected and will be placed on the Table of the House.

Decline in Exports to U.S.A.

4163. SHRI N. E. HORO : Will the Minister of FOREIGN TRADE be pleased

to state :

(a) wether there has been decline in respect of export of all commodities to the USA during 1969-70 ; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir. India's export of all commodities to U.S.A. during 1969-70 was Rs. 238 crores and so higher by Rs. 3 7 crores as compared to 1968-69.

(b) Does not arise.

साम्प्रदायिकता भड़काने वाले कुछ पत्र श्रौर पत्रिकाओं पर लगाई गई कथित रोक

4164. **श्री फूलचन्द वर्मा** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने साम्प्रदायिकता भड़काने वाले कुछ नियतकालिकों और पत्रिकाश्रो आदि पर रोक लगा दी है ;

(ख) यदि हां, तो उनके नाम क्या हैं ; और

(ग) उनके विरूद्ध क्या कार्यवाही की गई है ?

गृह मंत्रालय और कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिर्धा): (क) से (ग). आपराधिक तथा चुनाव कानून (संशोधन) अधिनियम, 1969 की धारा 6 के अन्तर्गत दिनां : 10 जून, 1971 के एक आदेश द्वारा बंगला देश के विषय अथवा पूर्वी बंगाल से आये हुये शरणार्थियों की समस्या पर कोई लेख प्रकाशित करने के लिये 'मदर इंडिया' पर दो महीने की अवधि के लिए प्रतिबन्ध लगा दिया गया है ।

S.T.D. system between Ernakulam, Trivandrum, Coimbatore and Madras

4165. SHRI C. JANARDHANAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the P and T Department is considering the operation of subscribers' Trunk Dialling system between Ernakulum. Trivandurm, Coimbatore and Madras ; and

(b) if so, the main features of the Scheme ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Yes, Sir.

(b) Point to Point Subscriber Trunk Dialling facility has been planned on Ernakulam-Trivandrum ; Eranaknlam-Kottayam, Trivandrum-Quilon and Trivandrum-Kottayam routes. It is hoped this will be commissioned by end of 1972-73.

Coimbatore has already been provided Subscriber Trunk Dialling (STD) facility to Madras through the Madras Trunk Automatic Exchange (TAX). A Tax has been planned at Ernakulam with inter-connection to the Madras Tax. When this is completed Ernakulam will have STD to Madras, Bangalore, Coimbatore, Tiruchi and Madurai, Kottayam and Trichur will also get access to these stations through the Tax. This facility is expected to be available towards and of Fourth Plan or early Fifth Plan.

Trivandrum will also have a Trunk Automatic Exchange which will enable it to dial into Coimbatore, Madras and another stations. It is hoped that this will be commissioned during Fifth Plan period.

Use of Cashew-nut Shell Liquid as Industrial Raw Material

4166. SHRI C. JANARDHANAN : Will the Minister of FORIEGN TRADE be pleased to state :

(a) whether Cashew nut Shell liquid is used in large quantities in this U.S A. and Japan as a basic raw material for some modern industries including the manufacture of Resins and Plastics ; and

(b) whether the liquid is being used as an industrial raw material in India and, if so, the annual consumption thereof?